GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:934 ANSWERED ON:20.03.2012 PROJECTS UNDER UIDSSMT SCHEME Dhanaplan Shri K. P.;Rani Killi Krupa

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of proposals received from the various State Governments under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) during each of the last three years and the current year, State-wise;
- (b) the present status with regard to sanctioning of the said projects alongwith the funds allocated, released and utilised thereunder during the above period, State-wise;
- (c) the reasons for delay in sanctioning of projects and release of funds for the pending projects; and
- (d) the States found violating the norms for utilisation of the said assistance?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a)&(b) State-wise details of projects sanctioned, ACA committed and funds released so far and during the last three years, the current year under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), are given in the Annexure.
- (c) Under UIDSSMT, sanctioning of projects is dependent upon technical clearance, State Level Sanctioning Committees (SLSCs) approval and availability of funds.
- (d) No such generic case has been reported so far.